


General Information					
Name of state:	Kerala	No. of Districts:	14	Population Size:	33406061
A. Human Resources and Institutional Data				Total Marks: 20	
Governance					
#	Title	Value	Maximum Score	Obtained Score	
A1	State Food Safety Commissioner (Full-time/Part-time/Additional Charge)	Full Time	1	1	
A2	Ideal strength of Designated Officers as per FSSAI	17	0	0	
A3	Number of Full time Designated Officers	12	2	1	
A4	Ideal strength of Food Safety Officers as per FSSAI	160	0	0	
A5	Number of Full time Food Safety Officers	119	2	1	
A6	Whether State Level Advisory Committee (SLAC) has been constituted (Y/N)	Yes	1	1	
A7	Number of SLAC meeting held during year 2021-2022	0	1	0	
A8	Number of District Level Advisory Committee (DLAC) constituted	14	1	1	
A9	Total number of DLAC meeting held during year 2021-2022	14	2	0	
A10	Number of Adjudicating Officers	27	1	1	
A11	Number of adjudication cases filed (2021-2022)	598	2	0	
A12	Number of adjudication cases pending at the beginning of the financial year (2021-2022)	1002	0	0	
A13	Number of adjudication cases decided	236	2	0	
A14	Whether State/UT has State Appellate Tribunal (Y/N)	Yes	1	1	
A15	Number of CAC meeting attended by Food Safety Commissioner, himself/herself (not attended by representative)	3	2	1	
A16	Marks on Recommendation of committee (10 % of the total marks)	-	2	1	
				9	
Remark : A. Human Resources and Institutional Data					
Remark By : Kerala - Food Commissioner				21-May-22	
CFS was on Election duty as General Observer for Assembly Elections at Punjab. Hence representative attend one CAC meeting.					
B. Compliance				Total Marks: 30	
Licensing and Registrations					
#	Title	Value	Maximum Score	Obtained Score	
B1	Number of special drives/ camps for licensing/ registrations organised	133	2	2	
B2	Total number of active licenses issued till 31.3.2022	38606	1	1	
B3	Number of Licences auto-generated	68	3	2	
B4	Number of fresh licences issued during 2021-2022	12802	0	0	

B5	Number of fresh licences issued during last year (2020-2021)	9701	2	2		
B6	Total number of active registration certificate issued till 31.3.2022	298530	0	0		
B7	Number of Registration certificate auto-generated	19088	3	0		
B8	Number of fresh registration certificates issued during year 2021-2022	102456	0	0		
B9	Number of fresh registration certificates issued during last year (2020-2021)	135537	2	0		
Inspections and Sampling						
	#	Title	Value	Maximum Score	Obtained Score	
B10	Whether the State/UT has Monthly/Quarterly plan for Inspection of	Yes _sp_1653128788.pdf	1	1		
B11	Total number inspections conducted (2021-2022)	3855	4	1		
B12	Expected number of enforcement samples	19200	0	0		
B13	Number of enforcement samples drawn	7868	5	1		
Consumer Grievances						
	#	Title	Value	Maximum Score	Obtained Score	
B14	Total number of consumer grievances received during 2021-2022	51	0	0		
B15	Number of Consumer Grievances pending	25	2	2		
B16	If Help Desk/Help Line for consumers and FBOs is available(Y/N)	Yes				
	If yes provide the Helpline Number.	18004251125	1	1		
B17	Whether State web portal for consumers and FBOs grievances is established (Y/N)					
	If Yes provide the website address.	No	1	0		
B18	Marks on Recommendation of committee (10 % of the total marks)	-	3	1		
					14	
C. Food Testing- Infrastructure and Surveillance					Total Marks: 20	
Food Testing Infrastructure & Surveillance						
	#	Title	Value	Maximum Score	Obtained Score	
C1	Number of State Food Testing Labs (SFTL)		3	2	2	
C2	Number of SFTL accredited by NABL	Number of SFTL accredited by NABL	3			
		Number of SFTL recognised and notified u/s 43(1) of FSS Act of 2006	3			
		Number of SFTL accredited with NABL-FSSAI Integrated Assessment Certificate of Accreditation	2	2	2	
C3	Testing Facility in the State Food Testing Labs (SFTL)	Labs with High end equipment and microbiological facilities		2	2	
C4	Average testing time taken in SFTL (in days) for(Chemical & Microbiological)	Chemical Testing		14 (in days)		
		Microbiological Testing		14 (in days)	1	1

C5	Number of Food Analysts in SFTL	Sanctioned Post	11	1	1
		In Position	9		
C6	Number of technical personnel in SFTL	Sanctioned Post	112	1	0
		In Position	106		
C7	Activities conducted through FSW:	Number of FSW	12	4	4
		Number of Training	13		
		Number of Tests	10648		
		Number of Awareness Program	356		
C8	Participation in INFoLNET (Indian Food Laboratory Network)	Registered and fully functional		2	2
C9	Does the State has its own Surveillance Plan? Y/N.			1	1
C10	Number of Samples received		23115	0	0
C11	Number of Samples analysed		23115	2	2
C12	Marks on Recommendation of committee (10 % of the total marks)	-		2	2
			19		
D. Training and Capacity Building				Total Marks: 10	
Regulatory Training of Officers & Staff					
#	Title	Value	Maximum Score	Obtained Score	
D1	Any specific/special training conducted by States/UTs for FSOs/ DOs (2021-2022)	No	1	0	
D2	Number of FSOs and DOs trained in food fortification (2021-2022)	144	2	2	
D3	Target of State to Conduct FoSTaC trainings under MoU (2021-2022)	420	0	0	
D4	Number of FoSTaC trainings conducted by State (2021-2022) against D3	343	3	3	
D5	Number of Food Safety Supervisors trained	19254	3	2	
D6	Marks on Recommendation of committee (10 % of the total marks)	-	1	1	
			8		
Remark : D. Training and Capacity Building					
Remark By : Kerala - Food Commissioner				21-May-22	
The target assigned for the state was 420 FoSTaC trainings as per MoU 2021-22. However, funds were released only for 2 trainings per Food Safety Circle, as a result, 343 training have					
E. Consumer Empowerment and FSSAI Initiatives				Total Marks: 20	
Coverage of Food Fortification					
#	Title	Value	Maximum Score	Obtained Score	
E1	Coverage of Food Fortification in Government Safety Net Programs for Oil (O), Milk (M), Wheat flour (W), Rice (R), Salt-	ICDS	R	3	2
		MDM	R		
		PDS	W		
E2	Food Fortification Awareness in districts: Number of workshop/sensitization programs/awareness program conducted for food fortification	3	1	0	
E3	Food Fortification trainings conducted in districts	0	1	0	
E4	Number of Districts Participated in Eat Right Challenge	4	2	1	
		Number of Eat Right School	0		
		Number of Eat Right Campus	5		

		Number of Clean Street Food Hub	0		
		Number of Clean and Fresh Fruit and Vegetable Market	0		
		Number of BHOG (Blissful Hygienic Offering)	0		
E5	Certification in any of the Five initiatives in a FY 2021-2022	Number of Eat Right Station	0	3	0
E6	Target of number of Hygiene ratings assigned to State under MoU		673	0	0
E7	Number of Hygiene Ratings done Against E6		209	2	0
E8	IEC activities undertaken By State/UTs: This may include any awareness activity or media campaigns, translation, dubbing etc by the State. This may also include Eat Right Melas conducted or any other awareness activities)	Yes			
		_sp_1653129688.pdf			
		*Not included-			
		(* Awareness through mobile food safety wheels			
	* Licensing and registration Drives/camps)				
E9	Marks on Recommendation of committee (10 % of the total marks)	-		2	2
				7	
Remark : E. Consumer Empowerment and FSSAI Initiatives					
Remark By : Kerala - Food Commissioner				21-May-22	
E2- Three awareness programmes were conducted for specific KoB wise FBOs involved in Manufacturing of Amrutam Nutrimix, Oil Manufactureres and private dairies. This was					
Total Obtained Score		57			

Commissionerate of Food Safety Kerala**IEC Activities conducted in the State during the Financial Year 2021-2022**

S.No:	District	No. of IEC Activities conducted during FY 2021-2022	Details (Type of IEC Activities conducted)
1	Thiruvananthapuram	59	SNF @ School, Radio Talks, Newspaper Coverage.
2	Kollam	126	Webinar, Awareness class, Awareness in connection with AMR week, Radio transmission, Animation video, LED Video wall, Cartoon wall, Street play, Flash Mob, Local channel Strip, Newspaper coverage, SNF@School.
3	Pathanamthitta	113	Webinar, Awareness class , Radio transmission, Animation video, School compound wall, Display board , Leaf lets prints
4	Alappuzha	126	Webinar, Awareness class , Radio transmission, Animation video, School compound wall, Display board , Leaf lets prints, SNF@School, Posters etc.
5	Kottayam	166	Awareness classes, Webinars, FM Radio Transmission, Talk in Fm Radio, SNF@School, Posters etc.
6	Idukki	112	awareness class, webinar, animated video, social media, Facebook profile awareness, newspaper awareness, mobile lab awareness, SNF@School, Model Food Safety Panchayath program
7	Ernakulam	168	Awareness Class to Public, Students, FBOs , SNF, Webinar, Advertisement through News Paper, Eat Right Wall (wall painting), Display of Food Safety Messages in LED wall, Food Safety Messages in Metro Pillar, Display Videos in Bus, Display of videos through ACV, FM Radio
8	Thrissur	117	Awareness classes, SNF@School, Webinars, FM

			Radio Transmission.
9	Palakkad	68	Webinar, Awareness classes for specific KoB, AMR awareness, awareness class in selected Colleges.
10	Malappuram	186	Awareness Classes, SNF @ School, Awareness speech in FM Radio, Awareness program in connection with AMR week.
11	Kozhikode	188	SNF @ School, awareness classes, Videos, brochures, leaf lets, Webinar, Speech in FM etc.
12	Wayanad	33	Awareness classes, SNF@School, Webinars, Awareness in connection with AMR Week.
13	Kannur	82	SNF @ School, Awareness classes ,Short video, Cyclathon, AMR Week awareness, Radio Talk
14	Kasaragod	168	Booklets, posters awareness videos through social media-fortification, reduce the use of sugar and salt oil, awareness videos, Hoardings.
Total No. of IEC Activities conducted in the State			1712



Commissioner of Food Safety



OFFICE OF THE COMMISSIONER OF FOOD SAFETY, KERALA

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No. B1-4551/21/CFS

Dated: 03.11.2021

To

All Deputy commissioners &
All Assistant commissioners

Sir,

Sub: CFS – Surveillance Plan to strengthen the surveillance activities in the State

Ref: Circular No B1-4551/21/CFS Dated 17/09/2021

Kind attention is draw to the section 29(3) of Food Safety and Standards Act 2006 "The authorities shall maintain a system of control and other activities as appropriate to the circumstances, including public communication on food safety and risk, food safety surveillance and other monitoring activities covering all stages of food business". In line with the provisions of Act, a surveillance plan has been developed for the rest of the financial year to strengthen the surveillance activities in the State(Annexure I) The follow up action to be taken based on lab report will be intimated from this office on getting the consolidated report.

Please not the number of samples to be lifted and parameters to be tested are specified in the plan itself. The status report of each month's surveillance activities should be submitted in given format (Annexure II) while submitting regular monthly report .Food safety officers should quote this order number as reference in letter while sending samples to labs for analysing.

Since apart from the regular enforcement activities, an effective surveillance plan is necessary to ensure availability of quality food to consumers, all are requested to implement the surveillance plan effectively.

Yours faithfully,

For Commissioner of Food Safety

(Deputy Director (PFA))

Enclosure

1. Surveillance plan
2. Proforma 1

Proforma -Surveillance Sampling Name of Food category

SI No	Name of district	Name of circle	Food category	Code number	Date of collection	Brand name if any	Type of FBE**	Name of Lab	Result (Satisfactory/usafe/ substandards/ misbranded/ misleading/others/

** please mention type of FBEs as Manufacture/processing unit /wholesaler/Retailer/Distributor etc.Please mention specifically.

Surveillance plan - State

MONTH	FOOD CATEGORY	Number of samples to be collected (Minimum)	Criteria for selection	Types of FBEs to be covered	Parameters to be tested	samples to be collected in State
September	Loose milk	2/Circle	KARSAP	Both organised and unorganised sectors (Manufacture/Co-operative society/Milk vendors/Retailers etc.	Quality parameters, Adulterants, Aflatoxin, antibiotics residues	280
	Packet milk	2/Circle	KARSAP			280
October	Honey	2/circle	KARSAP	Both organised and unorganised sectors	FSSAI Parameters+ antibiotics residues	280
November	Whole chilly	1/Circle	Based on Annual report	Wholesale shop /retailers	FSSAI Parameters+ aflatoxin +Pesticide residues	140
	Fish/shrimp(Acquatic culture)	2/Circle	KARSAP	Manufacture/retailers(only from aquaculture)	FSSAI Parameters+ antibiotics residues	280
	Nutrimix for supplying AWCs	All manufactures of nutrimix in the district should be covered	Based on Annual report		FSSAI Parameters+ Heavy metals+aflatoxin	All manufactures of nutrimix in the district should be
	Gingelly oil	2/circle	based on lab report	Manufacture/retailers	FSSAI Parameters	280
December	Meat & meat products	2/Circle	KARSAP	Wholesale shop /retailers	FSSAI Parameters+ antibiotics residues	280
	Bakery products	1/Circle	surveillance during festival	Manufacture/retailers/distributors	FSSAI Parameters	140

MONTH	FOOD CATEGORY	Number of samples to be collected (Minimum)	Criteria for selection	Types of FBEs to be covered	Parameters to be tested	Total samples to be collected in State (Minimum)
December	Savouries & namkeens	1/Circle	surveillance during festival	Manufacture/retailers/distributors	FSSAI Parameters	140
		2/Circle	surveillance during festival	Manufactures/Wholesale shops	FSSAI Parameters+Food additives	280
January	Tea	5/district	Commodity specific	Manufacture/retailers/distributors	FSSAI Parameters+Pesticide residue	70
		5/district	Based on increase in consumer demand	wholesale shop /retailers/others	FSSAI Parameters+Pesticide residue	70
February	Meat & meat products	2/Circle	KARSAP		FSSAI Parameters+Antibiotics residues	280
		2/Circle	Commodity specific	Wholesale shop	FSSAI Parameters+Pesticide residue	280
March	Drinking water	2/Circle	Seasonal surveillance	Manufactures/Wholesale shop	FSSAI Parameters+ heavy metals+ Aflatoxin	70
		2/Circle	Seasonal surveillance	Public distribution system/Institutions/AWD/Hotels/restaurants	FSSAI Parameters+ +Heavy metals	280
	Packaged drinking water	2/Circle	Seasonal surveillance	Manufacture/retailers/distributors	FSSAI Parameters+ +Heavy metals	280

MONTH	FOOD CATEGORY	Number of samples to be collected (Minimum)	Criteria for selection	Types of FBEs to be covered	Parameters to be tested	Total samples to be collected in State (Minimum)
	Non-Alcoholic (Non Carbonated) including thermally processed fruits and vegetables juices etc. (Including Lassi)	1/circle	Seasonal surveillance		FSSAI Parameters+ Heavy metals	140
	Ices (edible)	1/circle	Seasonal surveillance	Manufactures/bakeries/other eateries	FSSAI Parameters (including microbiology)	140

PROCEEDINGS OF THE COMMISSIONER OF FOOD SAFETY
KERALA, THIRUVANANTHAPURAM
(Present: A R Ajayakumar IAS)

CFS – FSSAI-Introduction of Risk Based Inspection System (RBIS) in the state of Kerala – Guidelines Issued.

Read: File No. 1(2) 2013/States/Enf/FSSAI, Letter from the Director (Regulatory Compliance Division) FSSAI, Dated 05th July 2017 regarding adoption of Risk Based Inspection System in States/UTs

Order No. E - 2241/20/CFS Dated 03/12/2020

The Food Safety and Standards Authority of India has developed the Risk Based Inspection System (RBIS) to increase transparency and ensure that enforcement activities such as inspection and sampling are focused on food products and food businesses in which greater risk is involved. As per reference read above, it was decided by the Food Authority to roll out Risk Based Inspection System (RBIS) in States/UTs to carry out inspections based on the priority of risk.

The Honourable Chairperson of FSSAI, during her visit to the state on 6th March 2020, had instructed to undertake inspections based on the risk profile of food businesses and also to upload these inspections on the FoSCoRIS (Food Safety Compliance through Regular Inspection and Sampling) application.

During the Video Conference of all Deputy Commissioners of Food Safety, Designated Officers and Nodal Food Safety Officers convened by the Principal Secretary (Health & Family Welfare) on 23/11/2020, the need for implementing Risk Based Inspection System in the state was emphasized by the undersigned.

Under the above circumstances, it has been decided to implement the Risk Based Inspection System in the State of Kerala through FoSCoRIS Version 2.0. The following guidelines are hereby issued in this regard:

1. All Food Safety Officers are required to prioritise their regular inspections based on the risk associated with the food product/commodity and are directed to conduct the Risk Based Inspections only through FoSCoRIS V 2.0 Application . Lifting of Enforcement /Statutory samples by Food Safety Officers shall be done only on the basis of these inspections from such Food Business Establishments.

2. All Designated Officers shall examine the inspections of High Risk Establishments conducted by FSOs under their jurisdiction, once in 10 days.

3. All Designated Officers shall submit a consolidated report of risk based inspections and sampling conducted in the district during the monthly review meeting.

4. All Deputy Commissioners of Food Safety shall examine all related food analysis reports of samples lifted using RBIS during the period and based on the findings, shall duly submit proposals for creating special drives to focus on specific food products, to which a greater risk is accorded.

5. The methodology for conducting Risk Based Inspections of high and medium risk food business establishments is enclosed at Annexure- 1. The Food Safety Inspection Checklists developed by FSSAI for various Kinds of Businesses (KoBs) is enclosed at Annexure -2.

6. All Designated Officers are hereby directed to conduct activities and inspections based on the given plan and instruct FSOs to lift samples of food products accordingly.

7. All Food Analysts are directed to provide the results of analysis of samples lifted under RBIS within the stipulated time period of 14 days.

Sd/-

Commissioner of Food Safety

Enclosure:

Annexure 1 - Risk Based Inspection System

Annexure 2 - Food Safety Inspection Checklists

To

All Food Analysts

All Deputy Commissioners of Food Safety

All Assistant Commissioners of Food Safety

All Food Safety Officers (for information through DOs)

Copy to

Deputy Director (PFA)

Chief Government Analyst

Joint Commissioner of Food Safety (Enforcement)

Joint Commissioner of Food Safety (Administration, Legal & Vigilance)

File/Stock File

//Forwarded by Order//


**Joint Commissioner of Food Safety
(Administration, Legal & Vigilance)**